

HEAVY ENGINEERING be pleased to state:

(a) whether Delhi is facing an acute shortage of steel affecting adversely the construction work both in the public and private spheres;

(b) if so, what are the reasons for the shortage; and

(c) what steps Government have taken to meet the shortage of steel in the Capital?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) : (a) Yes, Sir. Of late some shortage of constructional steel has been reported in Delhi State.

(b) Constructional steel, i.e., bars and rods, light structurals, etc., are produced by main producers as well as re-rollers, who work on billets obtained from the main plants. One of the main suppliers of constructional steel and billets is Durgapur Steel Plant, whose production has suffered a continuous set back on account of various difficulties including labour troubles. Combined with the shortfall in availability there has been an increase in demand also due to the recovery of the economy from recession.

(c) Supplies through producers' stockyards are being augmented. In respect of specific cases of short supply brought to Government's notice, J. P. C. has been asked to arrange expeditious supply.

NEW INDUSTRIES IN MAHARASHTRA

***12. SHRI J. S. TILAK** : Will the Minister of **INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS** be pleased to state :

(a) the details of new industries started in Maharashtra during the last five years;

(b) the new industries proposed to be started in the near future in that State in the public and the private sectors;

(c) whether the Government of Maharashtra have requested the Central Government for the allotment of some heavy industries; and

(d) if so, the details of the proposal and the reaction of the Government of India thereto?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : (a) Projects taken up in the Central sector in Maharashtra during the last five years are (i) Trombay Fertilisers, Trombay, (ii) Organic Intermediates Plant, Panvel and (ii) Koyana Aluminium, Koyana.

(b) The names of the Central Industrial Projects proposed to be set up during the Fourth Plan are given on pages 253-260 of the Draft Fourth Five Year Plan Report. So far as the setting up of new industrial projects in Maharashtra in the private sector is concerned, this is primarily left to the initiative of private entrepreneurs. However, in licensing new units in the private sector, various techno-economic considerations including the need to promote balanced regional development are given due consideration.

(c) and (d) The Government of Maharashtra have requested the location of two public sector projects for the manufacture of seamless tubes and gas cylinders in that State. These requests will be considered along with similar requests received from other States at the time location for these projects are finalised, after a decision regarding implementation of these projects is taken.

GURU DARSHAN TRAIN

***13. SARDAR GURCHARAN SING TOHRA** :

Will the Minister of **RAILWAYS** be pleased to state :

(a) whether the Government of Punjab have asked the Central Government to start a Guru Darshan Train from Amritsar on the 23rd November, 1969 in connection with the Quincentenary celebrations of Guru Nanak; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI P. GOVINDA MEENON) : (a) and (b) Sir, no request has been received from the Punjab Government for running a Guru Darshan special train from Amritsar on 23-11-69. However, it is proposed by the Northern Railway, in consultation with Guru Nanak Quincentenary Celebrations Committee, Amritsar, to run 12

special trains and augment the loads of about 33 scheduled trains during 20th to 25th November, 1969 to cater for the rush of traffic on this occasion.

*14. [Transferred to the 25th November, 1969]

ROAD OVER-BRIDGE BETWEEN MAHE AND TEMPLE GATE STATIONS ON SOUTHERN RAILWAY

*15. SHRI BALACHANDRA MENON :

SHRI M. V. BHADRAM :

Will the Minister of RAILWAYS be pleased to state :

(a) whether the work on the construction of a road over-bridge on the Thalayi-Paral Road at KM. 729/8-9 on the west coast line between Mahe and Temple Gate railway stations on the Southern Railway has started; and

(b) if not, he reasons therefor and the stage at which the matter stands at present?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI P. GOVINDA MENON) : (a) No, Sir.

(b) Though the plans for the road over-bridge have been approved by the Government of Kerala, the estimate for the approaches has not yet been finalised by the State Government. In view of the fact that the Railway have to share 50 per cent of the cost of the over-bridge for 24' wide roadway including approaches but excluding the cost of land for approaches, the Railway cannot start the work until the estimates are finalised and sanctioned by the competent authority. As soon as the State Government finalises the estimate for the approaches and is ready to start the work, the Railway will take up their portion of the work.

DECONTROL OF CEMENT

*16. SHRI THILLAI VILLALAN :

SHRIMATI LALITHA (RAJAGOPALAN) :

SHRI BABUBHAI M. CHINAI :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL

TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether Government have taken any definite decision with regard to the distribution and decontrol of cement; and

(b) if so, what are the details thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : (a) and (b) The Government have decided to remove all control over price and distribution of cement with effect from 1-1-1970, and an announcement was also accordingly made, in April 1969, in the Parliament.

व्यापारिक संस्थानों द्वारा औद्योगिक लाइसेंसों का दुरुपयोग

* 17. श्री ना० कृ० शेजवलकर :

श्री पीताम्बर दास :

श्री प्रेम मनोहर :

श्री सुन्दर सिंह भंडारी :

क्या औद्योगिक विकास, आन्तरिक व्यापार और समवाय कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) बिड़ला ग्रुप, टाटा ग्रुप, जे० के० सिंहानिया ग्रुप, किलोस्कर ग्रुप, गोयन्का ग्रुप और साहु जैन ग्रुप के व्यापारिक तथा औद्योगिक संस्थानों ने 1956 से अब तक प्रति-वर्ष किन्, किन् राजनीतिक संस्थाओं को कितना-कितना चन्दा दिया है;

(ख) इनमें से प्रत्येक ग्रुप को 1956 से अब तक प्रतिवर्ष कितने-कितने औद्योगिक लाइसेंस मिले हैं;

(ग) इन लाइसेंसों के दुरुपयोग के बारे में क्या कोई शिकायतें प्राप्त हुई हैं; और

(घ) यदि हां, तो कितनी और उनका ब्योरा क्या है ?